## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/87/2016

NAME OF THE PETITIONER(S)

: K.P.S. Manoharan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 3 others

UNDER SECTION

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

KARTHIK RAM MOHANI

Coursel for. Kas

S. RAWIASUBRAMANIAM

& ASSOCIATES.

Pelitiones

**ORDER** 

Counsels for both the parties are present. Put up for arguments with TCP/75/2016 on 09.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk